

(ग) पासपोर्ट की अवधि बढ़ाने के लिये प्रार्थना पत्र कब दिया गया था और अवधि कब बढ़ाई गई; और

(घ) क्या उड़ीसा सरकार ने वैदेशिक-कार्य मंत्रालय से अवधि न बढ़ाने का अनुरोध किया था क्योंकि उसका विचार श्री पटनायक के विरुद्ध प्रष्ठाचारके आरोपों से एक मुकदमा चलाने का है।

वैदेशिक-कार्य मन्त्री (श्री मु० क० चागला) (क) जी हा, केन्द्रीय सरकार ने 19 मई, 1967 को श्री जियानन्दपटनायक के पासपोर्ट का नवीकरण करने का फैसला किया।

(ख) मही स्थिति यह है कि उड़ीसा की राज्य सरकार की ओर से केन्द्र सरकार के पास य. अनुरोध प्राप्त हुआ था कि श्री पटनायक के पासपोर्ट का नवीकरण न किया जाए।

(ग) श्री पटनायक के पासपोर्ट का नवीकरण करने के लिए एक जर्जी क्षेत्रीय पासपोर्ट अधिकारी के पास 28 मार्च, 1967 को आई थी और उभका 20 मई, 1967 को नवीकरण कर दिया गया था।

(घ) उड़ीसा सरकार ने केन्द्र सरकार को सूचना दी कि वे उम गज्य के मतियों के विरुद्ध कुछ कथित आरोपों की जांच करने के लिए एक समीक्षण नियुक्त करना चाहते हैं और यह प्रार्थना की कि उसी आधार पर श्री पटनायक के पासपोर्ट का नवीकरण न किया जाय।

AVRO-748

*1089 Shri C. C. Desai:
Shri Virendrakumar Shah:
Shri R. K. Amin:

Will the Minister of Defence be pleased to state:

(a) whether the existing AVRO-748 is already out of date and by the time the present contract with the

Hindustan Aircraft Ltd., Kanpur for the delivery of the 9th aircraft, which should presumably take two years is completed, this particular type of aircraft would be completely out of date;

(b) if so, the reasons for which Government propose to purchase and operate an aircraft which is out of date as regards speed, capacity, cost of flying and safety margins;

(c) whether it is a fact that the production capacity of AVRO aircraft is not utilised hundred per cent and as such the operation will involve commercial loss, and

(d) if so, to what extent, per AVRO per month?

The Minister of State in the Ministry of Defence (Shri B. B. Bhagat):

(a) No, Sir

(b) Does not arise

(c) and (d) The order on HAL (Kanpur Division) for the HS 748 aircraft is not adequate for economic production. But the IAC have to pay to HAL only the cost of import of a comparable aircraft. On a 60 per cent load factor as experienced by IAC on Fokker Friendship, the operating cost of AVRO-748 is comparable to Fokker Friendship.

Return of Naga Delegation from London

*1040. Shri Hem Barua:
Shri Yashpal Singh:
Shri Hem Raj:
Shri Sradhakar Supakar:
Shrimati Jyotsna Chanda:
Shri D. C. Sharma:
Shri Atam Das:

Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that the two-man delegation of Nagas has already returned to India after meeting the Naga rebel leader, Mr. Phizo, in London;

(b) if so, whether the delegation has conveyed any message from Mr Phizo to our Government or has communicated the nature of the discussions and conclusions, if any, arrived at, to Government; and

(c) if so, the broad details thereof?

The Minister of External Affairs (Shri M. C. Chagla): (a) Yes, Sir

(b) No, Sir The underground representatives explained that they had been sent by the Underground Nagas and would report to them on reaching Nagaland

(c) Does not arise

Short-Term Military Training in Border Areas

*1041. **Shri G. S. Dhillon.** Will the Minister of Defence be pleased to state

(a) whether Government are considering any plans to meet the popular demand of the border Districts of Punjab for a short term military training for all able-bodied persons within 15 miles of the Indo-Pakistan border in the Districts of Gurdaspur, Ferozepur and Amritsar, and

(b) if so, whether there is any scheme under the consideration of Government to provide arms to these short-term military trainees living in the border areas at the time of any Emergency?

The Minister of Defence (Shri Swaran Singh): (a) and (b) A variety of schemes is available to provide military training or training involving the use of fire-arms to the people at large. These include—

- (i) The N.C.C for students
- (ii) Territorial Army
- (iii) The civilian rifle training scheme of the Ministry of Home Affairs, and
- (iv) The Home Guards.

In addition, the Ministry of Home Affairs have under consideration

scheme for a special border wing of the Home Guards designed particularly to assist in providing local security to border villages

The Districts of Gurdaspur, Ferozepur and Amritsar are covered by the four existing schemes mentioned above and would be covered more particularly by the scheme for a special border wing of the Home Guards

China's Reinforcement of Army along Indo-China Border

*1042 **Shri S. S. Basi:**
Shri Yashpal Singh.

Will the Minister of Defence be pleased to state

(a) whether Government's attention has been invited to the Press Reports that China is re-inforcing its army all along the Indo China border,

(b) whether it is also a fact that China is amassing its Red Guards on the Nefu-Tibet border, and

(c) if so, what is Government's assessment in this regard and what steps have been taken to meet the situation?

The Minister of Defence (Shri Swaran Singh). (a) Yes Sir

(b) Government have seen reports in the Press that the Chinese Red Guards along the NEFA border with Tibet have become active in recent months

(c) The reports received indicate that the Red Guards have been harassing Tibetans and committing various atrocities in the monasteries etc. Though this does not have a direct bearing on our security, these developments which are indicative of troubled conditions across our border are being watched along with other factors such as disposition of troops which have a direct bearing on our security. Appropriate counter measures to safeguard our security and territorial integrity are being taken.